COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 121 OF 2015

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Sasan Power Ltd. Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. S. Ramalingam for R-1

Mr. G. Umapathy

Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava Ms. Gargi Srivastava

Ms. Garima Srivastava for R-3 to R-6

Mr. Bipin Gupta

Mr. Sunil Bansal for R-7 to R-9

Mr.Mohit Aggarwal

Mr. Rahul Dhawan for R-11 & R-12

Mr. M.G. Ramachandran Ms. Ranjitha Ramachandran Mr. Anushree Bardhan Mr. Shubham Arya for R-14

ORDER

Learned counsel for respondent No.2 is stated to be in some personal difficulty. Hence, adjournment is sought on that ground. Learned counsel for the other parties have no objection.

List the matter on <u>17.08.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson